

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/297/CHE/2021 IN CP/603/IB/2018
NAME OF PETITIONER : Rajashree Santhanam (Liquidator) of
M/s Aanandram Developers Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 60(5) of IBC 2016 R/w Regulation 47A of IBBI

ORDER

The Petitioner is represented by the Ld. Counsel Mr. B. Dhanaraj through video conferencing mode.

Heard submissions of the Ld. Counsel for the Petitioner.

Order is **reserved**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

KS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)